GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:4340 ANSWERED ON:06.09.2012 SUBMARINE PIPELINE Ray Shri Bishnu Pada

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the main pipeline has been laid from Phongybalu to Dhanikhari and at Rutland connecting 5 check dams and nallhas without making any provision to lay Submarine Pipeline between R.M. point Rutland to Phongybalu;
- (b) if so, whether the said line is lying idle for the last five years;
- (c) if so, the details thereof and the reasons therefor indicating the approved expenditure and the amount utilised so far in this Project;
- (d) whether the Government has fixed any responsibility for not completing the work related to laying of Submarine Pipeline during the said period and for delay in completion of the project; and
- (e) if so, the details thereof and the action taken in this regard?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

- (a): No Sir. Provision exists for connecting Submarine pipeline.
- (b): No Sir. The work was completed during March` 2012.
- (c): Under Rutland Island Phase-I project, amount sanctioned was Rs 861.36 lakh and the amount utilized was Rs 854.95 lakh. Under Submarine pipeline Phase-II, an amount of Rs 1,389 lakh was sanctioned and the tendering work is under process. Under Phongibalu to Dhanikhari pipeline Phase-III, an amount of Rs 617.89 lakh was sanctioned against which an amount of Rs 656.916 lakh has been utilized.
- (d) & (e): Does not arise.